

ITEM NO.33

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Criminal) No. 428/2020

CITIZENS FOR JUSTICE AND PEACE

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

T.P(C) D. NO 3670 OF 2023 IS ALSO LISTED

IA No. 135049/2020 - EX-PARTE STAY

IA No. 26539/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 135052/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 7691/2021 - INTERVENTION APPLICATION

IA No. 54741/2023 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 26535/2021 - STAY APPLICATION

WITH

CrI.A. No. 1033-1034/2022 (II)

IA No. 193843/2019 - EXEMPTION FROM FILING O.T.

IA No. 46176/2019 - EXEMPTION FROM FILING O.T.

SLP(C) No. 19945-19946/2021 (III)

FOR ADMISSION and I.R. AND IA No. 189377/2022 - STAY APPLICATION

W.P.(C) No. 63/2022 (PIL-W)

IA No. 187617/2022 - ADDITION / DELETION / MODIFICATION PARTIES

IA No. 196804/2022 - APPLICATION FOR PERMISSION

IA No. 6864/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 188689/2022 - CLARIFICATION/DIRECTION

IA No. 193606/2022 - CLARIFICATION/DIRECTION

IA No. 181125/2022 - CLARIFICATION/DIRECTION

IA No. 19555/2023 - CLARIFICATION/DIRECTION

IA No. 192083/2022 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 194725/2022 - EXEMPTION FROM FILING O.T.

IA No. 194624/2022 - INTERVENTION APPLICATION

IA No. 191042/2022 - INTERVENTION APPLICATION

IA No. 194274/2022 - INTERVENTION APPLICATION

IA No. 193585/2022 - INTERVENTION APPLICATION

IA No. 196802/2022 - INTERVENTION APPLICATION

IA No. 189203/2022 - INTERVENTION APPLICATION

IA No. 196769/2022 - INTERVENTION APPLICATION

IA No. 192081/2022 - INTERVENTION APPLICATION

IA No. 188700/2022 - INTERVENTION APPLICATION

IA No. 191719/2022 - INTERVENTION/IMPLEADMENT

IA No. 5424/2023 - INTERVENTION/IMPLEADMENT
IA No. 43622/2023 - INTERVENTION/IMPLEADMENT
IA No. 188159/2022 - INTERVENTION/IMPLEADMENT
IA No. 194392/2022 - INTERVENTION/IMPLEADMENT
IA No. 189679/2022 - INTERVENTION/IMPLEADMENT
IA No. 198563/2022 - INTERVENTION/IMPLEADMENT
IA No. 23443/2023 - INTERVENTION/IMPLEADMENT
IA No. 183450/2022 - INTERVENTION/IMPLEADMENT
IA No. 189216/2022 - INTERVENTION/IMPLEADMENT
IA No. 189214/2022 - INTERVENTION/IMPLEADMENT
IA No. 189111/2022 - INTERVENTION/IMPLEADMENT
IA No. 6871/2023 - INTERVENTION/IMPLEADMENT
IA No. 191945/2022 - INTERVENTION/IMPLEADMENT
IA No. 194722/2022 - INTERVENTION/IMPLEADMENT
IA No. 23450/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 15035/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 4641/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 19559/2023 - RECALLING THE COURTS ORDER

SLP(C) No. 22733/2022 (IV-C)

IA No. 193242/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

W.P.(C) No. 40/2023 (PIL-W)

IA No. 9121/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
IA No. 268514/2023 - APPLICATION FOR SUBSTITUTION
IA No. 8306/2023 - EX-PARTE STAY

W.P.(CrI.) No. 14/2023 (PIL-W)

IA No. 24536/2023 - APPLICATION FOR PERMISSION
IA No. 10891/2023 - STAY APPLICATION

T.P.(C) No. 199/2023 (IV-C)

IA No. 19995/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

W.P.(C) No. 124/2023 (PIL-W)
FOR ADMISSION

W.P.(CrI.) No. 36/2023 (PIL-W)

IA No. 23571/2023 - STAY APPLICATION

W.P.(C) No. 531/2023 (X)

IA No. 94728/2023 - EX-PARTE STAY
IA No. 94730/2023 - EXEMPTION FROM FILING O.T.

W.P.(CrI.) No. 174/2024 (X)

IA No. 78892/2024 - EXEMPTION FROM FILING O.T.

Date : 16-04-2025 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJAY KUMAR

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UPON hearing the counsel, the Court made the following
O R D E R

There are a number of applications which have been filed.

It will be open to the non-applicant(s) to file their responses to the application(s), notwithstanding the fact that notice has not been issued thereon.

We have issued the aforesaid direction to expedite completion of the pleadings, without prejudice.

These matters will remain on Board.

(BABITA PANDEY)
AR-CUM-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR